

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

14. MA 060/00706/2016 IN OA No. 060/00783/2014

( Narinder Kumar & Ors. Vs. U.O.I)  
31.05.2016

Present: Sh. Jagdeep Jaswal, counsel for the applicants.

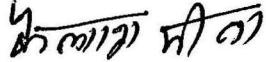
1. Issue notice to respondents no. 2 & 3 at this stage.
2. List on 01.08.2016.

  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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Reply to the m.A.

filed



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CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

42. MA 060/00706/2016 IN OA No. 060/00783/2014

( Narinder Kumar & Ors. Vs. U.O.I)  
01.08.2016

Present: Sh. Jagdeep Jaswal, counsel for the applicants.  
Sh. Sanjay Goyal, counsel for the respondents.

1. Learned counsel for the respondents submitted that order dated 20.10.2015 passed by this court is the subject matter before the Hon'ble High Court in judicial review at the hands of the respondents in CWP No. 11203/2016 which is coming up for hearing on 06.10.2016. In said writ petition, notice to the respondents therein and regarding stay have been issued. He prayed that matter may be adjourned beyond the date fixed by the Hon'ble High Court.
2. As prayed, list on 13.10.2016.

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(UDAY KUMAR VARMA)  
MEMBER (A)

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(SANJEEV KAUSHIK)  
MEMBER (J)

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